NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/74/2017

NAME OF THE APPLICANT : PRODAPT INFRASTUCTURE HOLDINGS PVT LTD

UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

To: L-ANNAN Ofo. A.D., MCA

2) G.V. MOHLY KUNAR

Course for

Petitions

anho

ORDER

Counsel for the applicant present. Representative from the office of the RD present. Time is extended at request for hearing submissions. Put up alongwith connected matters on 10.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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